

at 100,000 wagons. Ordering, has, however, had no relationship with this figure at all.

(b) Production during the last two years is given below:

1973-74	..	10279 wagons
		(In terms of 4-wheelers)
1974	..	6485 wagons
(upto October, 1974)		(Interms of 4-wheelers).

(c) No additional steps to meet the local needs are necessary as installed capacity is far in excess of the rate Of ordering so far.

(d) A number of steps have been taken by the Government to stimulate exports. An indepth study is being made into the problems and prospects.

1107. [Transferred to the 17th March, 1975].

China bound Nagas

1108. SHRI KHYOMO LOTHAS;
SHRI N. H. KUMBHARE:

Will the Minister of HOME AFFAIRS be pleased to refer to the answer to Starred Question 90 given in the Rajya Sabha on 20th February 1975 and state:

(a) what is the number of China-bound underground Nagas who were apprehended in January, 1975; and the villages and tribes to which they belong; and

(b) whether the captured underground Nagas are under the custody of civil police or the security forces?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) During January, 1975, 101 China bound underground Nagas were apprehended. The villages and tribes to which they belong are given in Annexure to this reply.

(b) The captured underground Nagas 'ire presently under the custody of Security Forces.

Statement

Names of Villages

Razephema, Jotsoma, Mima, Viswema,
Fhesama, Kedima, Zakhamu, Chaktt-
abama, Kezoma, Tophema,
Nerhema, Merema, Machama,
Keruma, Dihoma, Kchima, Chedema,
Kigwema, Piphima, Mekhuma,
Nihama, Phesenyu, Romensenyu,
Khenyu, Zesinyu, Tseminyu, Teso-
phenyu, Kotise Choba, Sagazumi,
Thevopesimi, Phogwimi, Phesacha-
duma, Theprezumi, Khutso, Khonoma,
Pulami, Zulhami, Thevomi, Thevopisu,
Yorabami, Chazoumi, Thurutsu,
Sathazumi, Chazuba, Runguzumi,
Iazaphemi, Natsimi, Awchumi,
Khezumi, Hebolimi, Kichilimi,
Lazami, Waromung, Hebolimi,
Sakhai, Ketsapo, Kitami, Waromung,
Mongesh'en, Chungtia, Wokha,
Yekhum, Tobumai, Pudanamei, Mao, Mao
Soing Song, Sajouba, Shakpa and
Chimakhuma.

Names of Tribes

Angamis, Renegmas, Chakesangs, Semas,
Aos, Lothas. Maos, Tangkhul and Zeliang.

Demand of Naga Students Federation for banning Film 'Ye Gulistan Hama- ra'

1109. SHRI KHYOMO LOTHAS: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that Government have received a memorandum from the Naga Students' Federation on the 9th May, 1973, regarding banning the Hindi Film YE GULISTAN HAMARA' as the film is derogatory, prejudicial and objectionable to Naga Deople; and

(b) if so. what decision Government have taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) and (b) The memorandum submitted

by the Naga Students' Federation is under active a consideration of the Government,

T.V. Station at Ahmedabad

1110. SHRIMATI PRATIBHA SINGH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state by when a j T.V. Station is proposed to be installed at Ahmedabad?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): Due to severe financial constraints, it is not at present possible to set up a regular TV at Ahmedabad. The Department of Space are however setting up, as a part of Satellite Instructional Television Experiment at TV Transmitter at Nadiad, about 48 Kms South of Ahmedabad for experimental work. The range of this transmitter will be about 35 Kms only.

Board/Corporation for the construction of Thein Dam

1111. SHRI INDRADEEP SINHA:
SHRI BHOLA PRASAD:
SHRI HIMMAT SINH:

Will the Minister of ENERGY be pleased to state:

(a) whether the Punjab Government have submitted new proposals to the Central Government for creating a board or corporation for the construction of the Thein Dam;

(b) if so, what decision Government have taken thereon;

(c) whether the Central Government are considering to entrust the job of construction of the Thein Dam to the Beas Construction Board; and

(d) if not, what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF.

SIDDHESHWAR PRASAD); (a) No, Sir.

(b) Does not arise.

(c) and (d) The question of construction agency for Thein Dam will be considered along with other inter-State issues involved in this project.

Auction of residential plots at Talwara Township

1112. SHRI INDRADEEP SINHA:
SHRI BHOLA PRASAD: SHRI
HIMMAT SINH:

Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that an auction of residential plots at Talwara Township, a Central Government Colony, held on 22nd June 1971 was rejected by the Beas Dam Chief Engineer only because the bidders included three middle class employees, resulting in avoidable loss to Government; and

(b) if so, what action has been taken against the concerned officer?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): (a) and (b) Auction of 113 shop-cum-residential plots at Talwara Township was held on the 22nd June, 1971, when bids for only 36 plots were received. The bids were not sanctioned by the Project authorities because the bidders had allegedly pooled together and the bids offered were not compatible to the price of similar plots in the adjoining townships. Besides, the bidders included some Government employees whose eligibility for participation in such bidding had also to be examined.

Subsequently, after giving wide publicity, the plots were put to re-auction but no bidders came forward to bid at the terms and conditions offered.